

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

R.P.(C) NO.D No.1189/2005 in S.L.P.(C) No.12798 of 2003

State of U.P. & Ors.  
Petitioner (s)

VERSUS

Taj View Hotel

Respondent (s)

( With Appln(s). for c/delay in filing review petition )

( With Office Report )

Date : 08/12/2005 This Petition was circulated in Chambers today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

By Circulation

UPON perusing the papers, the Court made the following

O R D E R

Issue notice.

(N. Annapurna)  
Tyagi)

(V.P.

Court Master  
Court Master